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Title: \* h Regarding doubling of Farmers' income.

**SHRI BALASHOWRY VALLABHANENI (MACHILIPATNAM):**

It is not just PM but also AP CM who resolved to double farmers' income by 2022. AP CM has gone one step ahead and wants to facilitate loans to entrepreneurs, small shopkeepers, weavers, fishermen, crafismen, etc., through MUDRA loans. We have to focus on agriculture and allied sectors to double farmers' income. For this, GOI should direct bankers to provide loans to farmers/tenant farmers by setting monthly target for each district. Bankers should strictly adhere to the guidelines issued by RBI for this purpose. Bankers should also be directed to provide collateral and hassle-free MUDRA loans by setting targets district-wise to fishermen, farmers, people depending on animal husbandry, pottery, mechanics, roadside dhabas, small shopkeepers, weavers, cobblers, service-based units, etc., by following RBI guidelines which mandates banks to sanction loans upto 1.6 lakhs without any collateral. I request the Finance and Agriculture Ministry to strictly ensure to achieve above objectives of doubling farmers' income and MUDRA loans.